COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 841 OF 2017 IN APPEAL NO. 328 OF 2017

19th December, 2017 Dated:

Hon'ble Mr. Justice N.K. Patil, Judicial Member Present: Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Omega Infraengineers Pvt.	Ltd.	Vs.		Appellant(s)
Punjab State Electricity Regulatory Commission & Ors.				Respondent(s)
Counsel for the Appellant (s)	:	Mr. Tajender K. Joshi		
Counsel for the Respondent(s)	:	Mr. Sakesh Kumar for R-1		
		Mr. Anand K. Ganesan Ms. Neha Garg Mr. Ashwini Ramanathan Ms. Rhea Luthra for R-2		
		Ms. Nooreen Sarna Mr. Sunil Choudhary for R-	3	

ORDER

Relist the matter on 20.12.2017, as requested by the learned counsel appearing for both the parties.

(S.D. Dubey) **Technical Member** (Justice N.K. Patil) **Judicial Member**

js/vt